

अकाल की स्थिति पैदा हो गई थी, अब कैसी स्थिति है ;

(ख) क्या केन्द्र सरकार ने राजस्थान और पंजाब की सरकारों को इसमें कुछ सहयोग दिया है ;

(ग) इस स्थिति से जो नुक़्कन को हानि हुई है क्या सरकार को उसके कुछ आंकड़े मिले हैं; और

(घ) क्या इस समस्या के स्थायी हल की कोई योजना विचाराधीन है ?

साथ तथा कृषि मंत्रालय में राज्य मंत्री (डा० राम सुभग सिंह) : (क) से (घ). सभा के पटल पर एक विवरण रख दिया गया है ।

[पुस्तकालय में रखा गया । बेलिये संख्या एल० टी०—२२४७।६४]

Assault on P. & T. Staff by Chinese Embassy People

- { Shri Maheswar Naik:
 Shri P. C. Borooah:
 Shri Prakash Vir Shastri:
 Shri Yashpal Singh:
 Shri Hem Barna:
 Shri Vishram Prasad
 Shri B. P. Yadava:
 Shri Dhaen:
 Shri Bishanchander Seth:
 Shri D. C. Sharma:
 Shrimati Savitri Nigam:
 Shri P. R. Chakraverti:
 Shri D. D. Puri:
 Shri S. N. Chaturvedi:
 Shri Indrajit Gupta:
 Shri Mohan Swarup:
 Shri E. Barna:
 *9. { Shri Yogendra Jha:
 Dr. L. M. Singhvi:
 Shri J. B. S. Bist:
 Shri Onkar Lal Berwa:
 Shri Nath Pai:
 Shri D. J. Naik:
 Shri Subodh Hansda:
 Shri S. C. Samanta:

{ Shri N. R. Laskar:
 Shri Ram Sewak Yadav:
 Shri Bagri:
 Shri D. D. Mantri:
 Shri Shashi Ranjan:

Will the Minister of Posts and Telegraphs be pleased to state:

(a) whether it is a fact that a postman and another official of the Posts and Telegraphs Department were assaulted and belaboured by the Chinese Embassy people in December, 1963, at the Chinese Embassy in New Delhi; and

(b) if so, the action taken by Government in the matter?

The Deputy Minister in the Department of Posts and Telegraphs (Shri Bhagavati): - (a) Yes. It is a fact that some members of the Chinese Embassy staff assaulted a postman of the Indian Posts and Telegraphs Department on 26th November, 1963 when he had gone to their Embassy in the evening to deliver the mail. It is also a fact that a Town Inspector who went to that Embassy on 18th December, 1963 to suggest revision in arrangements for delivery of mails and also to make enquiries into the above case was detained in the Chinese Embassy and allowed to leave only after he was forced to state in writing that the complaint of the postman had not been substantiated.

(b) The P. & T. Department brought these facts to the notice of the Ministry of External Affairs who sent a protest note in this case on 31st December, 1963 to the Embassy of China.

Marine Products Processing Training Centre

*10. { Shri Warrior:
 Shri Vasudevan Nair:
 Shri Maheswar Naik:
 Shri Vishram Prasad:
 Shri D. C. Sharma:

Will the Minister of Food and Agriculture be pleased to state: